29.5.2003

15

MA 773/2003 in OA 55/2003

Present Shri Yogesh Sharma, learned counsel through proxy counsel Shri Balwant counsel for the applicant. Shri B.K.Barera, learned counsel for the respondents.

Learned proxy counsel for the applicant presses In this MA a prayer has been made to fix time 7<u>7</u>3/2003. limit for implementation of the Tribunal's order dated 9.1.2003 in OA 55/2003.

- Shri B.K.Berera, learned counsel. for respondents submits that the action is under progress papers have been sent to the UPSC for convening Review DPC 7.2.2003. He has, therefore, submitted that the Review DPC will be held in due course.
- Taking into account the above facts, MA 773/2003 disposed of granting the respondents three months from the date of receipt of a copy of this order to implement the aforesaid order of the Tribunal dated 9,1.2003.
  - Accordingly, MA 773/2003 is disposed of as above.

Chadha ) Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

sk